

**Railway Hotel at Puri****\*440. SHRI CHINTAMANI JENA:****SHRI K. P. SINGH DEO:**

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that his Ministry has been approached by the Government of Orissa for the expansion of the Railway Hotel at Puri;

(b) if so, whether the Railway have considered the matter;

(c) whether any decision in this regard has been taken; and

(d) if so, the details of the expansion scheme drawn up in this connection?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) No.

(b) to (d). Do not arise.

**WRITTEN ANSWERS TO QUESTIONS****Short Supply of Medicines to CGHS Beneficiaries**

**\*433 SHRI JAI NARAIN ROAT:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that for the last three months here has been short supply of medicines to the CGHS beneficiaries; and

(b) if so, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) and (b). No, Sir. There have, however, been occasional shortages in some dispensaries due to short supply of medicines in general in the market or late arrival of consignments.

**Harassment to Night Passengers by Railway Protection Force at Sealdah South Station**

**\*441. SHRI MUKUNDA MANDAL:** Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are aware that midnight or late night passengers are harassed and women are misbehaved by the Railway Protection Force in connivance with some railwaymen and miscreants at Sealdah South Station;

(b) if so, the facts thereof; and

(c) the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFAR SHARIEF): (a) No. This incident has been reported.

(b) and (c) Do not arise.

**Charging of Capitation Fee by Medical Colleges**

**\*442 SHRI S. B. SIDNAL:**  
**SHRI BHIKHU RAM JAIN:**

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that a deputation of the All-India Federation of Junior Doctors Association had met him for putting an end to the practice of charging huge capitation fee by medical colleges, particularly in Karnataka State;

(b) if so, the number of medical colleges in the country and specially Karnataka where capitation fee practice exists; and

(c) the steps proposed to put an end to this practice?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) Yes, Sir.